

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.95 of 2011

Dated: 30th May, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Bharat Sanchar Nigam Ltd. ... Appellant(s)
Versus

Kerala State Electricity Board & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. Noor Alam
Mr. Sharat Kapoor

Counsel for the Respondent(s): Mr. M.T. George
Ms. Kavitha T for R.1

ORDER

Rejoinder is being filed today by the learned counsel for the Appellant after serving copy on the other side.

Post the matter for hearing on **18.07.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/Vs